

IC Textiles Limited

**List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016,
(Pursuant to claims received and updated as on September 02,2022)**

(Amount in ₹)

S.No	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Sunil Kumar Jain	27-04-2022	37,43,864	-	Advances/ loans given to CD for expenses	-	Yes	0%	-	-	-	37,43,864.00	Note 1
2	Revel Overseas Pvt. Ltd	27-04-2022	4,74,02,999	2,42,28,509	Advances/ loans given to CD for expenses	-	Yes	0%	-	-	-	2,31,74,489.99	Note 2
3	Vadra Overseas Pvt. Ltd.	27-04-2022	28,44,103	14,16,700	Advances/ loans given to CD for expenses	-	Yes	0%	-	-	-	14,27,403.00	Note 3
3	TOTAL		5,39,90,966	2,56,45,209				0%	-	-	-	2,83,45,757	

NOTES

Note 1: As per the bank account statements available with us, amount received by ICTL from Sunil Jain is less than what the amount is paid to him. However, they have informed that the amount paid to him where in the nature of Salary payable to him. Documentary evidence for the same is currently awaited .

Note 2: The claim verifications and interest calculations has been done as per the MoU agreement between ICTL and Revel Overseas and the bank statements available with us.

Note 3: The claim has been verified from the bank statements available with the RP. No interest has been allowed as there is no agreemnet for the same and nor has any other documentation been provided.